

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
IA/5678/ND/2022 IN IB/600/ND/2021

IN THE MATTER OF:

IT Power Consulting Pvt Ltd

...

Applicant

Under Section 10 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 03.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the IP/RP : Mr. Vijay Sharma, Adv.

For the RoC : Mr. Aakash Sharma, Adv.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Resolution Professional is present in person and has submitted that they have filed an affidavit in compliance of the order dated 23.08.2023. No representation on behalf of the applicant. Issue Court Notice to the applicant, returnable by 07.08.2024. List this matter on 07.08.2024.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)